

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 26 of 2011

Dated: 21st October, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Bihar State Electricity Board Appellant (s)

Versus

Bihar Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Safder Ali

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Md. S. Haque
Mr. Apoorva Misra for R-2

ORDER

At the request of the learned counsel for the appellant,
post the matter on 9th November, 2011 for hearing.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

vs/j